

control measures has been communicated to the State Government.

- (ii) Dissemination of information on ways of better maintenance and driving to reduce pollution and for fuel conservation.
 - (iii) Formulation of emission standards in respect of different categories of vehicles.
 - (iv) Certificates of fitness for fifteen year old vehicles in Delhi.
 - (v) Progressive reduction of lead content in motor spirit.
 - (vi) Public awareness campaigns to sensitize public opinion.
- (b) No, Sir.

Visit of Hungarian Defence Minister

462. SHRI GURUDAS KAMAT : Will the Minister of DEFENCE be pleased to state :

(a) whether Hungarian Defence Minister visited India and had discussions with the Indian Government officials ; and

(b) if so, the nature of discussions held and the outcome thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Yes Sir. The Minister of Defence of the Hungarian People's Republic visited India in the first week of November, 1985 and held discussions with Shri Sukh Ram, Raksha Rajya Mantri and officials of Government of India.

(b) It will not be in the public interest to disclose details of the discussions held with the Hungarian Defence Minister.

Implementation of Punjab Agreement

464. SHRIMATI GEETA MUKHERJEE : Will the Minister of HOME AFFAIRS be pleased to state the steps being taken for the implementation of the various clauses of agreement reached between the Prime Minister and late Shri Harchand Singh Longowal on Punjab Problem ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : Government have taken several steps for implementation of the various points mentioned in the Memorandum of Settlement on Punjab Action to make ex-gratia payment to the next of kin of those killed in incidents of mob violence etc. as well as relief for loss of moveable and immoveable property has been taken.

Ministry of Defence are taking steps to absorb 237 discharged army personnel.

The jurisdiction of Shri Justice Ranganath Mishra Commission has been extended to cover the disturbances at Chas (Bokaro) Tehsil and Kanpur. A Commission consisting of Shri Justice K.K. Mathew has been appointed for determining specific Hindi-speaking areas of Punjab which should go to Haryana in lieu of Chandigarh.

Notifications declaring the State of Punjab and Chandigarh (UT) as disturbed areas under the Armed Forces (Punjab and Chandigarh) Special powers Act, 1983 have been rescinded and the Terrorist Affected Areas (Special Courts) Act, 1984 has been amended. The Prime Minister has addressed the Chief Ministers of States in regard to protection of interests of minorities. For promotion of Punjabi language, certain steps such as assistance for publication of Punjabi books, assistance for facilitating preparation of text books in Punjabi for use at University level etc. as well as translation of certain books into other languages from Punjabi are being taken.

Ministry of Water Resources is taking steps to constitute a Tribunal in regard to sharing of river water.

Mulla Committee Recommendations on Jail Reforms

465. SHRI THAMPAN THOMAS :
SHRI MUKUL WASNIK :
SHRI K. S. RAO :
SHRI VILAS MUTTEMWAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Justice Mulla Committee on Jail Reforms had made certain concrete recommendations ;

(b) if so, the main recommendations of Mulla Committee on Jail Reforms ; and

(c) whether Union Government have advised the State Government to implement those recommendations ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) Yes, Sir.

(b) The Committee has made comprehensive recommendations numbering 658 for alround improvement of prison administration. They cover various aspects, including legislative measures, for renovation of present buildings, living conditions, vocational and correctional measures, etc. The Report was laid on the Table of the Lok Sabha on 22.8.1984.

(c) Yes, Sir.

Breathing Ailments in Bangalore

466. **SHRI H. N. NANJE GOWDA :**
SHRI G. S. BASAVARAJU :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that more than 20,000 people living in and around J. P. Nagar in Bangalore are suffering from breathing ailments due to inhaling of fumes of hazardous chemicals emanating from nearby factories ;

(b) if so, whether the residents of J. P. Nagar, Bangalore are persistently appealing to the pollution Control Board to look into their problems ; and

(c) if so, the steps contemplated in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Production of CTV Receiver by BEL

467. **SHRI MOHANBHAT PATEL :**
SHRI CHINTAMANI JENA :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the receiver used in colour TV sets is being imported;

(b) whether Bharat Electronics Ltd. (BEL) has developed CTV receiver ;

(c) if so, when BEL will start its production and induct it in the market ;

(d) what will be the cost of the receiver manufactured by BEL ;

(e) whether the sets prepared with BEL equipment will be cheaper, if so, by how much ; and

(f) the steps being taken to produce 100 per cent parts of CTV in the country and become self-sufficient in this field ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) CTV set is a receiver. CTVs are manufactured in the country.

(b) to (e). Bharat Electronics Limited (BEL) has developed a design of CTV receiver. This incorporates BEL developed devices such as Transistors, ICs and Crystals. The design developed by them is available for any party willing to adopt this.

BEL is not licensed to manufacture CTV receivers. Further, since BEL made devices constitute only a small part of the total material cost of the CTV based on BEL design, the impact on the cost of the CTV set is not likely to be significant.

(f) The key components in a colour TV are the picture tubes, the deflection components, tuners, delay lines, SMPS power supply, ICs and semiconductors which together contribute over 80% of the cost of components used in a CTV. Other general purpose components like resistors, capacitors, switches, loudspeakers are being produced locally, though some upgradation of these will be required. Based on the current approvals the production of CPTs is likely to commence in 1987, deflection components, tuners, SMPS power supply and delay lines by 1986 and the majority of the ICs and semiconductor also by 1987. It is therefore, hoped that by